

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, MUMBAI

CA (CAA)/1219/230-232/MB/2019

CORAM: SHRI RAJASEKHAR V.K  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 11.05.2020

NAME OF THE PARTIES: Cherry Cosmetics Pvt Ltd

Section 230-232 of the Companies Act, 2013.

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**ORDER**

7. CA (CAA)/1219/230-232/MB/2019

Mr Jasim Shaikh, learned counsel for the applicant present. He seeks a short adjournment in the matter. At request, list this matter on 19.06.2020.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
RAJASEKHAR V. K.  
Member (Judicial)